

# ORISSA HIGH COURT

## FILING REPORT AS ON :08/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/43883/2024	LAND ACQUISITION OFFICER (N.H.) AND COMPETENT AUTHORITY, VS KAVITA JAIN	MUTAPATI, BBSR VS	// ()	
2	D-BLAPL/30859/2024	BHARAT JALLY VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BALUGAON P.S. /195 /2024 () //	
3	D-BLAPL/30865/2024	RAMESH SETH VS STATE OF ODISHA	SURESH KUMAR JENA VS	DUNGURIPALI /172 /2024 () //	
4	D-BLAPL/30867/2024	SUDARSAN ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR TOWN /216 /2024 () //	
5	D-BLAPL/30868/2024	SUDARSAN ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR TOWN /319 /2024 () //	
6	D-BLAPL/30869/2024	PAPUNA @ PRAKASH CHANDRA SWAIN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	JAJPUR TOWN /319 /2024 () //	
7	D-BLAPL/30870/2024	PRAKASH PRADHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	MANAMUNDA /162 /2023 () //	
8	D-BLAPL/30873/2024	ANSAR KHAN @ ANASAR KHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	MANCHESWAR P.S. /505 /2024 () //	
9	D-BLAPL/30874/2024	DIPUNA BHOI @ BEHERA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	TOMANDO /134 /2024 () //	
10	D-BLAPL/30875/2024	PRABHAT @ PRAVAT KUMAR SAHANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
11	D-BLAPL/30876/2024	GOUTAM ROUT VS STATE OF ODISHA	BINI MISHRA VS	TALASARI MARINE /36 /2023 () //	

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12	D-BLAPL/30880/2024	SUBRAT KUMAR DASH VS STATE OF ODISHA	HARIPAD MOHANTY VS	MANGALPUR /110 /2024 () //	
13	D-BLAPL/30881/2024	MD. ASIPH @ MD. ASIF VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /236 /2024 () //	
14	D-BLAPL/30882/2024	NABIN BAIPARI @ RAMA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /4 /2022 () //	
15	D-BLAPL/30884/2024	GURU KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /100 /2024 () //	
16	D-BLAPL/30885/2024	PITAMBAR @ PITAM MUDULI @ KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /100 /2024 () //	
17	D-BLAPL/30887/2024	GULSHAN KUMAR VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	/ /0 () //	
18	D-BLAPL/30892/2024	MONU @ SACHIN ROY GOUTAM @ SACHIN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /99 /2024 () //	
19	D-BLAPL/30896/2024	SARADA KISAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH SADAR /46 /2023 () //	
20	D-BLAPL/30897/2024	BHABAGRAHI BUDEK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	/ / () //	AOR20220003344C202400007
21	D-BLAPL/30899/2024	SUBRAT KUMAR PATRA @ BAPI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
22	D-BLAPL/30901/2024	SAROJ KUMAR BHOI VS STATE OF ODISHA	SATYABRATA MOHANTY VS	CHANDANPUR /115 /2024 () //	
23	D-BLAPL/30905/2024	RAJU BISWAL	SURYAKANTA DWIBEDI	KHAPRAKHOL /186 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/30907/2024	SUNIL KUMAR MEHER	SURYAKANTA DWIBEDI	KHAPRAKHOL /38 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/30908/2024	KAMLESH JAGGANATH	ASIT KUMAR JENA	ORKEL /268 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/30911/2024	AMOL SHANTARAM SANKPAL	ASIT KUMAR JENA	ORKEL /268 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/30912/2024	ASUDU @ ASUDU KHILA	ASIT KUMAR JENA	CHITRAKONDA /65 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/30914/2024	SHIBA BHUMIA	ASIT KUMAR JENA	MATHILI /181 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/30915/2024	BIMAL KUMAR GOPAL	DEBABRATA DASH	JUNAGARH /40 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/30917/2024	PRASANT MAJHI	S.S.RAY (2)	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/30919/2024	RABINARAYA BEHERA	SOUBHAGYA KUMAR DASH	BADABAZAR /337 /2023	AOR20220001631C202400134
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/30920/2024	PRABHASINI PRADHAN	PARTHA SARATHI DAS	KHALLIKOTE /38 /2024	AOD20240000362C202400022
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/30922/2024	DEMO @SUDHANSHU NAYAK	PARTHA SARATHI DAS	POLASARA PS /528 /2024	AOD20240000362C202400023
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/30924/2024	CHITRASENA SAHU @PAPU	ASHUTOSH KUMAR JHA DHEERAJ	BHANJANAGAR /700 /2022	AOD20240000430C202400010
		VS	VS	()	

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35	D-BLAPL/30925/2024	STATE OF ODISHA AKASH BEHERA VS	AJAYA KUMAR MOHARANA VS	// SURADA /37 /2024 ()	
36	D-BLAPL/30926/2024	STATE OF ODISHA BALARAJ PAPAL VS	DEEPAK KU SAHOO VS	// CHITRAKONDA /110 /2024 ()	
37	D-BLAPL/30927/2024	STATE OF ODISHA SURENDRA MALLIK VS	SANTOSH KUMAR MAHANTY VS	// K.NUAGAON /252 /2024 ()	
38	D-BLAPL/30930/2024	STATE OF ODISHA MANOJ DWIBEDI VS	BISWARANJAN DALAI VS	// JHIRPANI P.S. /125 /2024 ()	
39	D-BLAPL/30932/2024	STATE OF ODISHA BIKASH SETHY VS	ASHOK KUMAR SAHOO VS	// TIRTOL /112 /2023 ()	
40	D-BLAPL/30934/2024	STATE OF ODISHA SHIV KUMAR SAHU VS	SACHIDANANDA PADHEE VS	// SINDHOL /183 /2024 ()	
41	D-BLAPL/30942/2024	STATE OF ODISHA ZAHIR @ JAHIR ALLI VS	GOREKHA NATH DAS VS	// CHANDRASEKHARPUR /639 /2023 ()	
42	D-BLAPL/30944/2024	STATE OF ODISHA RAMESH PRADHAN VS	BIRABAR GANTHIA VS	// TIGIRIA /218 /2024 ()	
43	D-BLAPL/30946/2024	STATE OF ODISHA RAJESH NAG VS	LAXMINARAYAN PATEL VS	// SAMBALPUR TOWN /118 /2024 ()	
44	D-BLAPL/30951/2024	STATE OF ODISHA AMAR JYOTI PUHAN VS	BISHNU PRASAD PRADHAN VS	// CHANDAKA P.S. /166 /2023 ()	
45	D-BLAPL/30954/2024	STATE OF ODISHA BHIMA BISWAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// BHARATPUR PS /643 /2024 () //	

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46	D-BLAPL/30956/2024	SRINIBAS NAYAK @ SINU @ NANDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TANGI /162 /2024 () //	
47	D-BLAPL/30957/2024	SRINIBAS GOUDA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	TARASINGI /149 /2021 () //	
48	D-BLAPL/30962/2024	SUDARSAN KARNA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SUBALAYA /191 /2024 () //	
49	D-BLAPL/30963/2024	DHANANJAY JENA @ GUDU @ JANMEJAY VS STATE OF ODISHA	SK. ZAFARULLA VS	DASARATHPUR /58 /2024 () //	
50	D-BLAPL/30964/2024	NAVEEN PORIWAR VS STATE OF ODISHA	SURIYA NARAYAN SAHU VS	EOW,BHUBANESWAR /6 /2023 () //	
51	D-BLAPL/30967/2024	ALOK KUMAR PATRA VS STATE OF ODISHA	SAROJ MOHARANA VS	GOCHHAPADA /134 /2024 () //	
52	D-BLAPL/30972/2024	BINOD BIHARI DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /547 /2024 () //	
53	D-BLAPL/30975/2024	BISWAJIT LENKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MALKANGIRI /254 /2021 () //	
54	D-BLAPL/30977/2024	SURESH BEHERA VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /510 /2023 () //	
55	D-BLAPL/30979/2024	JAGANNATH NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
56	D-BLAPL/30982/2024	SUKANTA KUMAR MOHAPATRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /122 /2024 () //	
57	D-BLAPL/30983/2024	TUNA DALEI	PRAFULLA KUMAR KHATEI	PAHALA /409 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/30984/2024	SAMUEL MAHANANDA	PRAFULLA KUMAR KHATEI	PAHALA /409 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/30986/2024	DEEPAK KUMAR BEHERA @ MAHESH @ MAHESH KUMAR BEHERA	PRAFULLA KUMAR KHATEI	PAHALA /409 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/30990/2024	SADIK KHAN	PRADIPTA VARMA	KHALLIKOTE /622 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/30991/2024	SUMITRA PRADHAN	NARAYAN PRASAD MOHANTY	//	AOR20220000977C202400003
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/30995/2024	SK. JABIR	PRADEEP KUMAR KUNDU	BARAMBA /214 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/30997/2024	MUSTAK KHAN	PRADIPTA VARMA	KHALLIKOTE /622 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/31004/2024	AJAYA KUMAR BISWAL	NIROD KUMAR SAHU	BANSADA /210 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/31005/2024	SK. SADIRUDDIN	GURUPRASAD BEHERA	SPECIAL CRIME UNIT /16 /2023	AOR20220000925C202400083
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/31007/2024	AJMER KHAN	GURUPRASAD BEHERA	SPECIAL CRIME UNIT /16 /2023	AOR20220000925C202400084
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/31013/2024	SOLEMAN AHAMAD	SAPAN KUMAR LENKA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/31017/2024	PITABAS SATAPATHY	SANTOSH KUMAR MAHANTY	JAGANNATHA PRASAD /61 /2015	
		VS	VS	()	

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69	D-BLAPL/31018/2024	STATE OF ODISHA SUSHANTA JAL VS	HIMANSHU SEKHAR MISHRA VS	// BINIKA /268 /2024 ()	
70	D-BLAPL/31021/2024	STATE OF ODISHA BIJAYA NILAPU VS	PRABHAS CHANDRA PANDA VS	// PARLAKHEMUNDI /252 /2024 ()	
71	D-CMAPL/43837/2024	STATE OF ODISHA KIRTAN BEHERA VS	ADV. VS	// () //	
72	D-CMAPL/43850/2024	MEMBER, BOARD OF REVENUE, CUTTACK BIJAY KUMAR NAYAK VS	S.S.RAO, SR.ADV. VS	// () //	
73	D-CMAPL/43860/2024	NIDRABATI NAG KANHU CHARAN SAHOO VS	ADV. VS	// () //	
74	D-CMAPL/43861/2024	COMMNR. CONSOLIDATION AND SETTLEMENT, BBSR BIJAY KU.PATTANAYAK VS	TUSAR KUMAR MISHRA VS	// () //	
75	D-CMAPL/43889/2024	STATE OF ODISHA GOKEKHA @ BHAGABAN JHANKAR VS	P. V. BALAKRISHNA VS	// () //	
76	D-CMAPL/43918/2024	RAMA MAHAKUR STATE OF ODISHA VS	MALAYAKANT BALBANTRAY,A.G.A VS	// () //	LOD20240000172C202400215
77	D-CMAPL/43958/2024	BIDYA BHUSAN MOHANTY GOURI SANKAR ACHARYA VS	MANOJ KUMAR MOHANTY VS	// () //	
78	D-CMP/43778/2024	BANABASI SEVA SAMITI PANCHANAN SAHOO VS	S. KASHYAP VS	// () //	
79	D-CMP/43838/2024	TARINI SAHOO RAHASMANI PADHI VS	DHARMENDRA SETHY VS	// () //	
		LAXMIKANTA KAR		//	

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80	D-CMP/43847/2024	GANGADHARA SETHI VS KAMALAKANTA SETHY	VIVEKANANDA JENA VS	// 0 //	
81	D-CMP/43859/2024	CHHANDA PALO VS PRADIP KUMAR SAHOO	TUSAR KUMAR MISHRA VS	// 0 //	
82	D-CMP/43862/2024	ABHIMANYU PATRA VS T.APPALLA RAJU	ARUN KUMAR DAS VS	// 0 //	
83	D-CMP/43864/2024	GIRIJA SANKAR PATI VS JAYARAM GOUDO	BASUDEV MISHRA VS	// 0 //	
84	D-CMP/43885/2024	DILLIP ROUT VS SANTILATA ROUT	DOLAGOBINDA MOHAPATRA VS	// 0 //	
85	D-CMP/43912/2024	MURALIDHAR BHUYAN VS ARUN KUMAR SAHOO	DAMODAR PATRA VS	// 0 //	
86	D-CMP/43925/2024	ASHALATA BEHERA VS SUB DIVISIONAL OFFICER, ELECT. COMMERCE., CUTTACK	BHASKAR CHANDRA PANDA VS	// 0 //	
87	D-CMP/43948/2024	DEBAKI DEHURY VS BISWARANJAN DEHURY	HRUDANANDA MOHAPATRA VS	// 0 //	
88	D-CONTC/43770/2024	MAHE AFROJ BEGUM VS SITANSU KUMAR ROUT, DIRECTOR, OBC, MINORITEIS AND BACKWARD CLASSES WELFARE DEPT., BBSR.	ALOK KUMAR MOHAPATRA VS	// 0 //	
89	D-CONTC/43774/2024	SASMITA KANUNGO VS ARAVIND AGRAWAL, I.A.S,	ADV. VS	// 0 //	
90	D-CONTC/43787/2024	BIJAY KUMAR MOHAPATRA VS DATTATRAYA BHAUSAHEB SHINDE, I.A.S.	PRABHAT KUMAR SAHOO VS	// 0 //	
91	D-CONTC/43801/2024	DILLIP KUMAR DEY	ADV.	//	

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		VS	VS	0	
92	D-CONTC/43817/2024	SALINI PANDIT, I.A.S, DUKHISHYAM SAHOO	ABHIRAM SWAIN	//	
		VS	VS	0	
93	D-CONTC/43818/2024	DEO RANJAN KUMAR SINGH, COMMISSIONER-CUM- SECY., REVENUE AND DISASTER MURALIDHAR PRADHAN	ADV.	//	
		VS	VS	0	
94	D-CONTC/43821/2024	ANU GARG, I.A.S, TAPAN KUMAR MOHANTY	ABHIRAM SWAIN	//	
		VS	VS	0	
95	D-CONTC/43824/2024	DEO RANJAN KUMAR SINGH, COMM.-CUM-SECY, REVENUE AND DISASTER ARUNA KUMAR ROY	ABHIRAM SWAIN	//	
		VS	VS	0	
96	D-CONTC/43840/2024	DEO RANJAN KUMAR SINGH, COMMISSIONER-CUM- SECY., REVENUE AND DISASTER SUSAMA DAS	ADV.	//	
		VS	VS	0	
97	D-CONTC/43849/2024	HEMANT SHARMA, IAS SWARUP NARAYAN BEHERA	ADV.	//	
		VS	VS	0	
98	D-CONTC/43851/2024	SATYABRATA SAHU, IAS REGIONAL COLLEGE OF ENGINEERING AND MANAGEMENT	CHANDRA PATNAIK	//	
		VS	VS	0	
99	D-CONTC/43884/2024	SUVASH CHANDRA NATHSHARMA, CHIEF GENERAL MANAGER, MSME SUSANTA KUMAR DAS	ADV.	//	
		VS	VS	0	
100	D-CONTC/43886/2024	ARAVIND AGRAWAL, IAS KAILASH CHANDRA LENKA	ADV.	//	
		VS	VS	0	
101	D-CONTC/43890/2024	ER. BHAKTA RANJAN MOHANTY, ENGINEER-IN-CHIEF, WATER BRAJABANDHU PRADHAN	ADV.	//	
		VS	VS	0	
102	D-CONTC/43897/2024	BHAKTA RANJAN MOHANTY, ENGINEER-IN-CHIEF, WATER BIRANCHI NARAYAN PRADHAN	ADV.	//	
		VS	VS	0	

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103	D-CONTC/43899/2024	DEORANJAN KUMAR SINGH, IAS RABINARAYAN MALLICK VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// // 0	
104	D-CONTC/43902/2024	AJAYA KUMAR MOHANTY VS D.K.SINGH, ADDL. CHIEF SECY, REVENUE AND DISASTER	ADV. VS	// // 0	
105	D-CONTC/43905/2024	BHIMASEN KHUNTIA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// // 0	
106	D-CONTC/43907/2024	SARASWATI DAS VS ANU GARG, IAS	ADV. VS	// // 0	
107	D-CONTC/43909/2024	DHIREN KUMAR PANI VS SUDHRI RANJAN NAYAK, CDM AMD PUBLIC HEALTH OFFICER	ADV. VS	// // 0	
108	D-CONTC/43926/2024	SAMBIT KUMAR NAYAK VS RAMA CHANDRA PALATA, OAS	ADV. VS	// // 0	
109	D-CONTC/43931/2024	NIRANJAN ROUT VS KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY	ADV. VS	// // 0	
110	D-CONTC/43933/2024	DIPTIRANI ROUT VS SOMESH KUMAR UPADHYAY, COLLECTOR, DHENKANAL	ADV. VS	// // 0	
111	D-CONTC/43936/2024	PRAFULLA KUMAR BISI VS SASWATA MISHRA, IAS	ADV. VS	// // 0	
112	D-CONTC/43937/2024	KHAGESWAR PATEL VS SASWATA MISHRA, IAS	ADV. VS	// // 0	
113	D-CONTC/43940/2024	PRAHALLAD PAN VS SASWATA MISHRA, IAS	ADV. VS	// // 0	

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114	D-CONTC/43942/2024	BIRENDRA KUMAR PUROHIT VS SASWATA MISHRA,IAS	ADV. VS	// ()	
115	D-CONTC/43943/2024	PURUSOTTAM SAHU VS SASWATA MISHRA,IAS	ADV. VS	// ()	
116	D-CONTC/43947/2024	SURESH CHANDRA PATEL VS SASWATA MISHRA,IAS	ADV. VS	// ()	
117	D-CONTC/43949/2024	KAMAL KUMAR PATNAIK VS AJIT KUMAR SATHPATHY, DIV. FOREST OFFICER AND WILDLIFE WARDEN	PRADEEP KUMAR MAHAPATRA VS	// ()	
118	D-CONTC/43954/2024	BINODINI MOHAPATRA VS SHALINI PANDIT, IAS	SANJIB SWAIN VS	// ()	
119	D-CRLA/30889/2024	TIKI @ LOKANATH PRADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PURI SADAR /106 /2021 ()	
120	D-CRLA/30916/2024	BANAMALI PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	TIKABALI /87 /2022 ()	
121	D-CRLA/30938/2024	BUDHIA @ SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	ODAGAON /163 /2022 ()	
122	D-CRLA/30948/2024	RANJAN KHAN VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	KHANDAGIRI P.S. /496 /2024 ()	
123	D-CRLA/30952/2024	SHOVANA TAH @ JENA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	HATIBARI /110 /2024 ()	
124	D-CRLA/30978/2024	SK.MANTAZ VS STATE OF ODISHA	SK. ZAFARULLA VS	KASAFAL MARINE /30 /2023 ()	
125	D-CRLA/30987/2024	SANTOSH BARIK	ANIRUDHA DAS	RAIBANIA /33 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLLP/30958/2024	STATE OF ODISHA	SHIBANI SHANKAR PRADHAN	COLLIERY /282 /2012	LOD20240000200C202400135
		VS	VS	()	
		BULU @ MALAYA KUMAR PRADHAN		//	
127	D-CRLMA/30853/2024	STATE OF ODISHA	BIJAYA KUMAR RAGADA, A.G.A.	CUTTACK SADAR /328 /2021	LOD20240000172C202400211
		VS	VS	()	
		SHIKH @ SK.ZABAR		//	
128	D-CRLMA/30862/2024	PRASHANT @ PRASANTA KUMAR SENAPATI	BISWA PRAKASH DHAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
129	D-CRLMA/30971/2024	KAILASH BEHERA	ADV.	DELANGA /17 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/30872/2024	S.ENKATESHU	ARUPANANDA GOSWAMY	GOPALPUR /256 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/30877/2024	PURNA@PURNANANDA PANDA	RAMAKANTA PANDA	BALIAPAL /184 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/30886/2024	DURYODHAN SAHOO	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/30888/2024	SUMAN KUMAR PANDA	PRASANTA KUMAR MISHRA	CYBER CRIME AND ECONOMIC OFFENCE /3 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/30891/2024	AKSHAYA KUMAR NAYAK	PRATAP KESHARI DEO	DHARMASALA /323 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/30900/2024	DR.PRATIMA PATRO	SATYA RANJAN MULIA	CHOUDWAR /76 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/30902/2024	KAILASH NAYAK@KAILASH NAIK	SURYAKANTA DWIBEDI	KODINGA /87 /2007	
		VS	VS	()	

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137	D-CRLMC/30909/2024	STATE OF ODISHA ABHI NAG VS	MANORANJAN PADHY VS	// /0 ()	
138	D-CRLMC/30918/2024	STATE OF ODISHA SAILENDRA MOHANTY VS	SAMARENDRA BAHADUR VS	// SAMBALPUR VIGILANCE /18 /2003 ()	
139	D-CRLMC/30950/2024	STATE OF ODISHA BASANTA KUMAR MOHAPATRA VS	AKSHAYA KUMAR SAHOO VS	// INFOVALLY UPD BHUBANESWAR /230 /2024 ()	
140	D-CRLMC/30960/2024	STATE OF ODISHA SATYABHANU GADABA VS	GOPINATH MISHRA VS	// JEYPORE MAHILA /57 /2018 ()	
141	D-CRLMC/30966/2024	DHARABAHI NAYAK @ GADABA SURENDRANATH SAHOO VS	DEVASHIS PANDA VS	// /0 ()	
142	D-CRLMC/30968/2024	SRADHANJALI SAHOO SUDEEEP MOHANTY VS	JYOTI RANJAN DEO VS	// DHARAKOT PS /188 /2018 ()	AOR20220001593C202400020
143	D-CRLMC/30969/2024	STATE OF ODISHA ASHARANI RATH VS	BRUNDABAN ROUT VS	// NABARANGAPUR TOWN /53 /2020 ()	
144	D-CRLMC/30981/2024	STATE OF ODISHA BIJAY KUMAR MUDULI VS	MANAS KUMAR CHAND VS	// /0 ()	
145	D-CRLMC/30993/2024	JYOTI MOHAPATRA RAMA CHANDRA DALEI VS	GOURAV MOHANTY VS	// BHUBANESWAR VIGILANCE /66 /2019 ()	
146	D-CRLMC/30994/2024	STATE OF ODISHA(VIG.) SOUMYA RANJAN NAYAK@KANHA NAYAK VS	BISWAJIT PASAYAT VS	// ASTARANGA /196 /2024 ()	
147	D-CRLMC/31001/2024	STATE OF ODISHA LINGA @ LINGARAJ PATRO VS	ALOK KUMAR MOHAPATRA VS	// DASMANTAPUR /70 /2024 ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/31002/2024	PANNALAL BANARJEE VS STATE OF ODISHA	DAMODAR PATRA VS	PLANTSITE /244 /2002 () //	
149	D-CRLMC/31014/2024	SUPRABHA MAHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	MAHILA (BERHAMPUR) /15 /2023 () //	
150	D-CRLMC/31020/2024	PRACHI SOURAV DAS VS SAGARIKA PARIDA	SUJATA JENA VS	/ /0 () //	
151	D-CRLMP/30857/2024	BIKASH BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //	
152	D-CRLMP/30895/2024	HRUDANANDA PAL VS SUPDT. OF POLICE, JAJPUR	PRAVAT KUMAR DAS VS	/ /0 () //	
153	D-CRLMP/30976/2024	ISWAR BEHERA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	CHANDAKA P.S. /33 /2023 () //	
154	D-CRLMP/31010/2024	PRATIMA MAHARANA VS STATE OF ODISHA	DILLIP KUMAR PANDA VS	/ /0 () //	
155	D-CRLMP/31012/2024	BANKA BIHARI MOHANTY VS STATE OF ODISHA	SISIR CHANDRA DASH VS	Bamapada (Industrial Area) /122 /2023 () //	
156	D-CRLMP/31022/2024	SUBHAKANTA SAHOO VS PURNAMASI SAHOO	DEBASIS PANIGRAHI VS	/ /0 () //	
157	D-CRLREV/30898/2024	SWAMI SUDARSHAN DEVDAS @ JAIMUNBABA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	/ /0 () //	
158	D-CRLREV/30996/2024	SANJAY BISWAL VS KUNI BEHERA	RADHARAMAN DAS NAYAK VS	/ /0 () //	
159	D-CRLREV/30999/2024	CHHABI DANDASENA@DANDASENA	MOHENDRA KUMAR MOHAPATRO	TUSRA /100 /2012	

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		VS	VS	()	
160	D-CRLREV/31011/2024	STATE OF ODISHA LAKSHMAN SRINIVASAN	DEBASHIS SINHA	//	AOR20220002667C202400002
		VS	VS	()	
161	D-CRLREV/31019/2024	REPUBLIC OF INDIA URMILA DAS	JANAKI KANTA MAHAPATRA	//	
		VS	VS	()	
162	D-CRP/43763/2024	PRATAP KUMAR NAHAK RUDRA PRASAD KAR	TUSAR KUMAR MISHRA	//	AOD20240000783C202400024
		VS	VS	()	
163	D-FAO/43822/2024	HARIHAR MISHRA STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	//	LOD20240000194C202400162
		VS	VS	()	
164	D-MACA/43762/2024	DR NILIMA PRIYADARSHINY SABITRI MAHAKUD	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202400001
		VS	VS	()	
165	D-MACA/43844/2024	BALARAM SAHA D.M.,M/S UNITED INDIA INSURANCE CO.LTD.,CUTTACK	KAMESH CHANDRA SAHOO-1	//	
		VS	VS	()	
166	D-MACA/43852/2024	NIRANJAN BEHERA MANAGOBINDA NAYAK	KAPILA CHARAN NAYAK	//	
		VS	VS	()	
167	D-MACA/43903/2024	BICHITRA SWAIN PRANAYANI DAS MOHAPATRA	JITENDRA MOHANTY	//	
		VS	VS	()	
168	D-MACA/43910/2024	DEBASMITA SWAIN KASHINATH SINGH	PRATAP KUMAR BEHERA	//	
		VS	VS	()	
169	D-MATA/43800/2024	RABINDRA NATH HANSDAH KRUSHNA CHANDRA TRIPATHY	JASHOBANTA DASH	//	
		VS	VS	()	
170	D-MATA/43893/2024	BISHNUPRIYA KAR BISWARANJAN BEHERA	ASHOK DAS	//	
		VS	VS	()	

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171	D-RPFAM/43855/2024	SUDHIRA RANI GANTAYAT @ SUDHIRA GANTA MALAY KETAN PARIDA VS SONELLA BEHERA	ASISH MISHRA VS	// // 0	
172	D-RPFAM/43874/2024	KARNENDU RANJAN SETHI VS SUMEET SETHI	DEBASISH SAMAL VS	// // 0	
173	D-RPFAM/43938/2024	NAKSHYATRAMALA SAHU VS SARAT CHANDRA SAHU	RAJU KUMAR SATPATHY VS	// // 0	
174	D-RPFAM/43961/2024	RABI SANKAR NAYAK VS LALITANJALI MOHAPATRA	MANA MOHAN PATTANAİK VS	// // 0	
175	D-RSA/43803/2024	SARBESWAR SETHI VS MANGALA THAKURANI BIJE MATHASAHI, BHADRAK	ARUN KUMAR MISHRA 2 VS	// // 0	
176	D-RSA/43807/2024	GANESH BEHURIA VS MANAS RANJAN BEHURIA	DWARİKA PRASAD MOHANTY VS	// // 0	
177	D-RSA/43944/2024	SURESH KUMAR SAHU VS MAHESH KUMAR AGRAWAL	LALIT KUMAR MAHARANA VS	// // 0	
178	D-RVWPET/43767/2024	SUDHIRA CHANDRA JENA VS TAPASI JENA	ADV. VS	// // 0	
179	D-RVWPET/43783/2024	SUMANI PATEL VS SPECIAL LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT	ADV. VS	// // 0	
180	D-RVWPET/43877/2024	AJODHYA BAL VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// // 0	
181	D-TRP(C)/43856/2024	IPSITA DAS VS DURGA MADHAB SAMAL	AKANSH ACHARYA VS	// // 0	

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182	D-TRP(C)/43934/2024	MAMATA DEBNATH@NAYAK VS ALOK NAYAK	MANOJ KUMAR MOHANTY VS	// ()	
183	D-WA/43753/2024	STATE OF ODISHA VS RATNAKAR PARIDA	SANGRAM JENA, A.G.A. VS	// ()	LOD20240000172C202400208
184	D-WA/43754/2024	STATE OF ODISHA VS RABINDRA DAS	SANGRAM JENA, A.G.A. VS	// ()	LOD20240000194C202400157
185	D-WA/43755/2024	STATE OF ODISHA VS BIJAYA KUMAR NAYAK	SANGRAM JENA, A.G.A. VS	// ()	LOD20240000194C202400158
186	D-WA/43756/2024	STATE OF ODISHA VS PRASANTA KUMAR PANDA	DEBASIS NAYAK, A.G.A. VS	// ()	LOD20240000172C202400210
187	D-WA/43757/2024	STATE OF ODISHA VS ADITYA NARAYAN GHADAI	DEBASIS NAYAK, A.G.A. VS	// ()	LOD20240000194C202400159
188	D-WA/43758/2024	STATE OF ODISHA VS DR KSHYANAPRAVA PRIYADARSHINI	HARI KRUSHNA PANIGRAHI, A.S.C. VS	// ()	LOD20240000172C202400209
189	D-WA/43764/2024	INSPECTOR GENERAL AND PRINCIPAL CHIEF SECURITY OFFICER, Bhubaneswar VS PARESH KUMAR PANDA	ADITYA KUMAR TRIPATHY, A.S.C. VS	// ()	AOR20220001190C202400006
190	D-WA/43765/2024	STATE OF ODISHA VS NABAKISHORE BISWAL	SUVASHISH PATTANAIAK, A.G.A. VS	// ()	LOD20240000194C202400156
191	D-WA/43780/2024	STATE OF ODISHA VS KANGALI CHARAN PRUSTY	RAJESH KUMAR TRIPATHY, A.S.C. VS	// ()	LOD20240000194C202400160
192	D-WA/43825/2024	STATE OF ODISHA VS LALITENDU DAS	LALATENDU SAMANTARAY, A.G.A. VS	// ()	LOD20240000172C202400213
193	D-WA/43826/2024	STATE OF ODISHA	LALATENDU SAMANTARAY, A.G.A.	//	LOD20240000194C202400161

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		VS	VS	()	
194	D-WA/43828/2024	BRUNDABAN BIHARI MISHRA STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//	LOD20240000200C202400133
		VS	VS	()	
195	D-WA/43829/2024	ASHOK KUMAR MOHAPATRA STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	//	LOD20240000200C202400134
		VS	VS	()	
196	D-WA/43830/2024	KHIROD KUMAR BEHERA STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	//	LOD20240000172C202400212
		VS	VS	()	
197	D-WA/43848/2024	ASWINI KUMAR PRADHAN CHAMARU DHARUA	GYANA RANJAN SETHI	//	
		VS	VS	()	
198	D-WA/43863/2024	D.I.G OF POLICE, NOTHERN RANGE,SAMBALPUR STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	LOD20240000172C202400214
		VS	VS	()	
199	D-WA/43892/2024	NAMITA PANIGRAHI STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//	LOD20240000194C202400163
		VS	VS	()	
200	D-WA/43915/2024	GOBARDHAN DAS SABITRI PRADHAN	SOURAV DAS	//	
		VS	VS	()	
201	D-WA/43921/2024	STATE OF ODISHA STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//	LOD20240000200C202400136
		VS	VS	()	
202	D-WA/43922/2024	KRUPASINDHU BEHERA RAMAKANTA MISHRA	DAYANIDHI MISHRA	//	
		VS	VS	()	
203	D-WA/43924/2024	STATE OF ODISHA STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202400164
		VS	VS	()	
204	D-WP(C)/43747/2024	KASTURI NAIK PRAGNYA SAHOO	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202400003
		VS	VS	()	

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205	D-WP(C)/43748/2024	STATE OF ODISHA PRASANTI MISHRA VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202400002
206	D-WP(C)/43749/2024	STATE OF ODISHA SUDHIRA BALIYAR SINGH VS	DIGAMBAR SETHI VS	// // ()	AOD20240000239C202400028
207	D-WP(C)/43750/2024	STATE OF ODISHA NARASINGHA PRASAD SAHU VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202400036
208	D-WP(C)/43751/2024	STATE OF ODISHA B.H. VATSALA VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202400037
209	D-WP(C)/43752/2024	STATE OF ODISHA N NAGESU VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202400038
210	D-WP(C)/43759/2024	STATE OF ODISHA DINDAYAL SAHA VS	ARUN KUMAR PATRA VS	// // ()	
211	D-WP(C)/43760/2024	STATE OF ODISHA NAGENDRANATH TRIPATHY VS	HAREKRUSHNA DASH VS	// // ()	AOD20240000001C202400311
212	D-WP(C)/43761/2024	STATE INFORMATION COMMISSION,BHUBANESWAR NAGENDRANATH TRIPATHY VS	HAREKRUSHNA DASH VS	// // ()	AOD20240000001C202400309
213	D-WP(C)/43766/2024	STATE INFORMATION COMMISSION ODISHA AMRITA ROY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
214	D-WP(C)/43768/2024 WP(C)/25657/2024	STATE OF ODISHA RAVI SARAN SINGH VS THE COLLECTOR AND D.M. KHURDA	RANJAN KUMAR ROUT VS	// // ()	
215	D-WP(C)/43769/2024 WP(C)/25598/2024	MUSA BARIK VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// // ()	

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216	D-WP(C)/43771/2024	PRASANTA BISWAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //	AOR20220001207C202400007
217	D-WP(C)/43772/2024 WP(C)/25611/2024	HIMANI ABHILIPSA BADU VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
218	D-WP(C)/43773/2024	BIJAY KUMAR TRIPATHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
219	D-WP(C)/43775/2024	REBATISH SINGH NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400105
220	D-WP(C)/43776/2024	BENU DHAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
221	D-WP(C)/43777/2024	NARENDRA DAS VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
222	D-WP(C)/43779/2024	JYOTIRMAYA PATEL VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
223	D-WP(C)/43781/2024	REETA ENTERPRISES, SAMBALPUR VS RTO, JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //	
224	D-WP(C)/43782/2024	M/S KALPANA TRADER, BALASWAR VS UCO BANK, BALASORE	AKSHYANGSHU SEKHAR NANDY VS	// 0 //	
225	D-WP(C)/43784/2024	NUADEI PATEL VS STATE OF ODISHA	SURYA NARAYAN SATAPATHY VS	// 0 //	
226	D-WP(C)/43785/2024	BARTTANA SERVICE CO-OPERATIVE SOCIETY LTD, BALASORE VS STATE OF ODISHA	PRATAP KUMAR JENA VS	// 0 //	
227	D-WP(C)/43786/2024	UPENDRA KUMAR MOHAPATRA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/43788/2024	UPAMA KALO	TRILOCHAN NANDA	//	
	WP(C)/25668/2024	VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/43789/2024	NRUSINGHA MISHRA	NIRANJAN PANDA	//	
		VS	VS	0	
		ESTATE OFFICER, TOWN SERVICES BUILDING, SUNDARGARH		//	
230	D-WP(C)/43790/2024	BHASKAR CHANDRA MANGARAJ	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/43791/2024	PURNA CHANDRA KAR	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/43792/2024	UNION OF INDIA, WEST BENGAL	BISWAJIT MAHARANA	//	
		VS	VS	0	
		GOPAL CHANDRA NAYAK		//	
233	D-WP(C)/43793/2024	LAXMI DEVI	SANKET KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/43794/2024	BABITA MAHANTY @ MOHANTY	BIKRAM CHANDRA GHADAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/43795/2024	KAMALALANTA MOHANTY	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/43796/2024	SATYAJIT MOHANTY	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	0	
		THE ASSESSING OFFICER CUM A.G.M (ELECTRICAL) TPCODL PURI ELECTRICAL DIVISION		//	
237	D-WP(C)/43797/2024	SHEKH AKHTAR	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	0	
		THE ASSESSING OFFICER-CUM-S.D.O. (ELECTRICAL), TPCODL, GOPALPUR ELECTRICAL DIVISION, CUTTACK		//	
238	D-WP(C)/43798/2024	M/S SATYASAI CONSTRUCTION	KISHORE KUMAR JENA	//	
		VS	VS	0	

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239	D-WP(C)/43799/2024	STATE OF ODISHA KISHORE JENA VS	FALGUNI RAJGURU MOHAPATRA VS	// // 0	
240	D-WP(C)/43802/2024	STATE OF ODISHA GAGAN BIHARI JENA VS	SUKANTA KUMAR MISHRA VS	// // 0	
241	D-WP(C)/43804/2024	PRASANTI NAYAK ASIT KUMAR BEURIA VS	SUBASH CHANDRA PRADHAN VS	// // 0	
242	D-WP(C)/43805/2024	STATE OF ODISHA LINGARAJ LENKA AND BROTHERS, INDIAN OIL P VS	ASHOK KUMAR MISHRA VS	// // 0	
243	D-WP(C)/43806/2024	THE INDIAN OIL CORPORATION LTD., MUMBAI SASMITA SARANGI VS	PRASANTA KUMAR MISHRA VS	// // 0	
244	D-WP(C)/43808/2024	STATE OF ODISHA DINABANDHU MISHRA VS	TUSHAR KANTA NAYAK VS	// // 0	
245	D-WP(C)/43809/2024	STATE OF ODISHA SRADHA INSTITUTE OF HEALTH SCIENCE VS	SUBHANKAR ROUT VS	// // 0	
246	D-WP(C)/43810/2024	STATE OF ODISHA MANJULA MANJARI MISHRA VS	TUSHAR KANTA NAYAK VS	// // 0	
247	D-WP(C)/43811/2024	STATE OF ODISHA PRATIVA PANDA VS	TUSHAR KANTA NAYAK VS	// // 0	
248	D-WP(C)/43812/2024	STATE OF ODISHA HADUBANDHU NAYAK VS	MANOJ KUMAR NAYAK VS	// // 0	
249	D-WP(C)/43813/2024	UNION OF INDIA NARAYAN MISHRA VS	TUSHAR KANTA NAYAK VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/43814/2024	BABULA @ BABULI BISWAL @ BABULA BISWAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
251	D-WP(C)/43815/2024	DEBENDRA NATH BEHERA VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //	
252	D-WP(C)/43816/2024	SRIDHAR SAHU VS ODISHA GRAMYA BANK, KEONJHAR	ANJAN KUMAR BISWAL VS	// 0 //	
253	D-WP(C)/43819/2024	SITANATHA DAS MOHAPATRA VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //	
254	D-WP(C)/43820/2024	TRUPTIPRIYA SATAPATHY VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
255	D-WP(C)/43823/2024	SAPNESWAR DEHURY VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //	
256	D-WP(C)/43827/2024	TP NORTHERN ODISHA DISTRIBUTION LTD VS THE PRESIDING OFFICER LABOUR COURT	PRASANTA KUMAR TRIPATHY VS	// 0 //	
257	D-WP(C)/43831/2024	TIRTHARAJ MAHARANA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
258	D-WP(C)/43832/2024	SHRINATH KUMBHAR VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //	
259	D-WP(C)/43833/2024	THE EXECUTIVE ENGINEER (ELECTRICAL), TPWODIPSONPTREKUMARTRIPATHY VS LAXMI NARAYAN MOHANTY	PRAMOD KUMAR NAYAK VS	// 0 //	
260	D-WP(C)/43834/2024	SUCHITRA DEVI SINGH @ SUCHITRA SINGH VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
261	D-WP(C)/43835/2024	HIMANSHU MOHAN SINGH	PRASANTA KUMAR SATAPATHY	//	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/43836/2024	SANTOSH KUMAR BEHERA	SISIRA PANIGRAHI	//	
		VS	VS	0	
		THE REGIONAL MANAGER, UTKAL GRAMIN BANK, REGIONAL OFFICE, BERHAMPUR		//	
263	D-WP(C)/43839/2024	PREMANANDA BARLA @ MUNDA	AJIT CH MOHAPATRA	//	
		VS	VS	0	
		TAHASILDAR SADER SAMBALPUR		//	
264	D-WP(C)/43841/2024	BHAGYABAN SAHU	AMITABH PRADHAN	//	
		VS	VS	0	
		REGISTRAR OF CO-OPERATIVE SOCIETIES, ODISHA		//	
265	D-WP(C)/43842/2024	ROJILATA SAMANTRAY	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
		DEPUTY SECRETARY, OFFICE OF THE INSURANCE OMBUDSMAN, BBSR		//	
266	D-WP(C)/43843/2024	JAGRUTI HIGH SCHOOL, DULAMPUR, BANGARH	MADHUMITA PANDA	//	
		VS	VS	0	
		JOINT COMNR, SETTLEMENT AND CONSOLIDATION, SAMBALPUR		//	
267	D-WP(C)/43845/2024	KRISHNA ORAM	SUKANTA KUMAR DALAI	//	AOD20240000306C202400065
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/43846/2024	ANANTA CHARAN MAHAKUD	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/43853/2024	SUNIL KUMAR DASH	ARUN KUMAR ACHARYA	//	
		VS	VS	0	
		COMNR OF ENDOWMENTS, BBSR		//	
270	D-WP(C)/43854/2024	SANJAY KUMAR AGRAWAL	SUBHAM AGRAWAL	//	AOR20220001380C202400011
		VS	VS	0	
		WAPCOS LIMITED		//	
271	D-WP(C)/43857/2024	M/S. JM MINING AND TRADING PVT. LTD	SANDEEP KUMAR JENA	//	
		VS	VS	0	
		THE ASST. COMMNR. OF INCOME TAX, CUTTACK		//	
272	D-WP(C)/43858/2024	UNION OF INDIA	JYOTSNAMAYEE SAHOO	//	
		VS	VS	0	

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273	D-WP(C)/43865/2024	N.MANI CHAKRAPADA SCS LTD., PURI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0 //	
274	D-WP(C)/43866/2024	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
275	D-WP(C)/43867/2024	SWARNALATA MOHANTY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
276	D-WP(C)/43868/2024	NATABAR MOHANTY VS STATE OF ODISHA	GOPALA KRUSHNA NANDA VS	// 0 //	
277	D-WP(C)/43869/2024	PRABHATA KUMAR JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
278	D-WP(C)/43870/2024	DILLIP KUMAR PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
279	D-WP(C)/43871/2024	RAJENDRA BISWAL VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
280	D-WP(C)/43872/2024	M/S GOLDEN LAND DEVELOPERS LTD, NEW DELHI VS STATE OF ODISHA	MANOJ VERMA VS	// 0 //	
281	D-WP(C)/43873/2024	RAMA CHANDRA SWAIN @ R.C.SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
282	D-WP(C)/43875/2024	NARAYAN SAHU VS UNION OF INDIA	SAMEER GUPTA VS	// 0 //	
283	D-WP(C)/43876/2024	BINAYAK MISHRA VS CHAIRMAN ODISHA GRAMYA BANK	DIPTI RANJAN BHOKTA VS	// 0 //	

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284	D-WP(C)/43878/2024	RABINDRANATH SWAIN VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //	
285	D-WP(C)/43879/2024	PRINCE PATEL VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
286	D-WP(C)/43880/2024	NIRMAL CHANDRA BEHURIA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
287	D-WP(C)/43881/2024	NILAM BALLIARSINGH VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //	
288	D-WP(C)/43882/2024	PRIYAMBADA TRIPATHY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
289	D-WP(C)/43887/2024	LAKSHMI NARAYAN DASH CHAUDHURY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //	
290	D-WP(C)/43888/2024	SUVENDU KUMAR RAUTRAY VS STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //	
291	D-WP(C)/43891/2024	TRINATH GOUDA VS SECRETARY,SCHOOL AND MASS EDUCATION DEPTT.	BHUBANESWAR PANIGRAHY VS	// 0 //	AOR20230000855C202400004
292	D-WP(C)/43894/2024	SHANTILATA PADHI VS DURGASI SANYASI PATRA	DANDAPANI PANIGRAHI VS	// 0 //	AOR20220002339C202400009
293	D-WP(C)/43895/2024 WP(C)/25660/2024	M/S. SAIRAM STEEL INDUSTRY, KALAHANDI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
294	D-WP(C)/43896/2024	PRERANA MALLICK VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //	
295	D-WP(C)/43898/2024	SUBRATA KUMAR PIRI	ABHAYA KUMAR SHARMA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		ODISHA GRAMYA BANK, GANDAMUNDA, KHURDA		//	
296	D-WP(C)/43900/2024	SUSANTA KUMR GIRI	SIBANARAYAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/43901/2024	SUPRABHA BADASETH	AMIYA KUMAR TARAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/43904/2024	SUKUMAR MOHAPATRA	SUDEEP KUMAR SARANGI	//	
		VS	VS	0	
		CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA, TPCODL		//	
299	D-WP(C)/43906/2024	KISHORE CHANDRA BISWAL	BINI MISHRA	//	
		VS	VS	0	
		THE GENERAL MANAGER, MAHANADI COAL FIELDS, BHUBANESWARI AREA, ANGUL		//	
300	D-WP(C)/43908/2024	SADASIB SAHU @ SADA SIBA SAHU	MANAS KUMAR CHAND	//	
		VS	VS	0	
		DIVISIONAL HEAD, IDCO, BERHAMPUR		//	
301	D-WP(C)/43911/2024	MURALI NAIK	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/43913/2024	ASHISH BEHERA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/43914/2024	THE MANAGING DIRECTOR, ORISSA STATE CO OPERATIVE SUNDAR GANESHA FEDERATION LTD., BBSR		//	
		VS	VS	0	
		THE PRESIDING OFFICER, LABOUR COURT, BBSR		//	
304	D-WP(C)/43916/2024	M/S. MILLAN TRANSPORT, SUNDERGARH	CHITTA RANAJAN DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
305	D-WP(C)/43917/2024	AJAYA KUMAR PANDA	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/43919/2024	SUBNAM SWAIN @ MOHANTY	BIBEKANANDA BHUYAN	//	
		VS	VS	0	

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307	D-WP(C)/43920/2024	SUJAN KUMAR MOHANTY M/S.ANIL KUMAR MANGAL, SUNDERGARH VS UNION OF INDIA	CHITTA RANAJAN DAS VS	// // 0 //	
308	D-WP(C)/43923/2024	RABI NARAYAN BEHERA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
309	D-WP(C)/43927/2024	PRATIVA DAS VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
310	D-WP(C)/43928/2024	JAYANTA KUMAR NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //	
311	D-WP(C)/43929/2024	DHIRENDRA SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
312	D-WP(C)/43930/2024	MANJUSHA BHOI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
313	D-WP(C)/43932/2024	KAILASH CHANDRA SWAIN VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
314	D-WP(C)/43935/2024	KSHETRAMOHAN PANDA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
315	D-WP(C)/43939/2024	TRILOCHAN MUDULI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
316	D-WP(C)/43941/2024	PRAFUL KUMAR SETHI VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
317	D-WP(C)/43945/2024	ASHOK KUMAR DASH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	

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318	D-WP(C)/43946/2024	DILLIP KUMAR KATUAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
319	D-WP(C)/43950/2024	PRABIR KUMAR NAYAK VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //	
320	D-WP(C)/43951/2024	CHIRANJIB KUMAR PATRA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //	
321	D-WP(C)/43952/2024	SIBARAM MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
322	D-WP(C)/43953/2024	PURNA CHANDRA BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
323	D-WP(C)/43955/2024	AGNU MAHANTA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //	
324	D-WP(C)/43956/2024	SUSHIL NAIK VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
325	D-WP(C)/43957/2024	MANAGOBINDA BEHURA VS COLLECTOR, KENDRAPARA	BHABARANJAN KAR VS	// 0 //	
326	D-WP(C)/43959/2024	BALLAVA BHOL VS THE COLLECTOR AND DISTRICT MAGISTRATE, KHURDA	ABINASH ACHARYA VS	// 0 //	
327	D-WP(C)/43960/2024	YASHDAATA CREATIVES PVT. LTD, BBSR VS STATE OF ODISHA	SAMBIT RATH VS	// 0 //	
328	D-WP(C)/43962/2024	PRASANNA KUMAR ROUT VS COLLECTOR AND DISTRICT MAGISTRATE, KHURDA	AFRAAZ SUHAIL VS	// 0 //	
329	D-ABLAPL/30850/2024	BISWAMBAR NAIK	PANCHANAN PANIGRAHI	TIKIRI /197 /2024	AOD20240000001C202400310

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		VS	VS	()	
330	D-ABLAPL/30851/2024	STATE OF ODISHA PARSURAM SRICHANDAN	GHANASHYAM MUDULI	KHURDA SADAR /35 /2024	AOR20220004106C202400023
		VS	VS	()	
331	D-ABLAPL/30852/2024	STATE OF ODISHA DEBADARSHAN GHIVELA	GOKULANANDA SAHU	SINAPALI /317 /2024	
		VS	VS	()	
332	D-ABLAPL/30854/2024	STATE OF ODISHA BIRANCHI BEHERA	GOKHA BEHERA	CHOUDWAR /521 /2024	
		VS	VS	()	
333	D-ABLAPL/30855/2024	STATE OF ODISHA ANITA THATOI	GANESH PRASAD SAMAL	BADAGODA P.S. /596 /2024	
		VS	VS	()	
334	D-ABLAPL/30856/2024	STATE OF ODISHA BINOD KHATEI	ALOK KUMAR MOHAPATRA	PURIGHAT /270 /2024	
		VS	VS	()	
335	D-ABLAPL/30858/2024	STATE OF ODISHA LINGA @ LINGARAJ MEHER	ASHIS KUMAR MISHRA	AGALPUR /163 /2024	
		VS	VS	()	
336	D-ABLAPL/30860/2024	STATE OF ODISHA MANAS MALLICK	KASHINATH PATTANAIAK	NEMALO /152 /2024	
		VS	VS	()	
337	D-ABLAPL/30861/2024	STATE OF ODISHA SIBARAM BEHERA	PRABIR KUMAR RAY	SUNABEDA /165 /2024	
		VS	VS	()	
338	D-ABLAPL/30863/2024	STATE OF ODISHA SONI MOHANTY @ SANI MOHANTY @ SHIBU	SURYAKANTA DWIBEDI	BARIPADA TOWN /590 /2024	
		VS	VS	()	
339	D-ABLAPL/30864/2024	STATE OF ODISHA KABITA MALLICK @ MALIK	ARIJEET MISHRA	PATTAMUNDAI RURAL PS /476 /2024	
		VS	VS	()	
340	D-ABLAPL/30866/2024	STATE OF ODISHA KETABALLI KHAN	ARIJEET MISHRA	CHANDABALI /453 /2024	
		VS	VS	()	

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341	D-ABLAPL/30871/2024	STATE OF ODISHA SUKADEV MALLIK @ MALIK VS	ARIJEET MISHRA VS	// PATTAMUNDAI RURAL PS /476 /2024 ()	
342	D-ABLAPL/30878/2024	STATE OF ODISHA RASHMI RANJAN MALLIK @ LITU VS	BISWARANJAN DALAI VS	// DERABIS /118 /2024 ()	
343	D-ABLAPL/30879/2024	STATE OF ODISHA LIPU NAYAK VS	DEBASIS SARANGI VS	// TOMANDO /349 /2024 ()	
344	D-ABLAPL/30883/2024	STATE OF ODISHA KISHORE KUMAR SAW @SA VS	BADAL KUMAR BEHERA VS	// BERHAMPUR /127 /2024 ()	AOR20220001087C202400084
345	D-ABLAPL/30890/2024	STATE OF ODISHA LAXMIPRIYA NAIK VS	JAYDEEP PAL VS	// DARGHA BAZAR /183 /2024 ()	
346	D-ABLAPL/30893/2024	STATE OF ODISHA KUNDAN KUMAR @ KUNDAN PASWAN VS	MITHUN DAS VS	// HINJILI /715 /2024 ()	
347	D-ABLAPL/30894/2024	STATE OF ODISHA LAXMIDHAR ROURAY VS	AMLAN SHAKTI PAUL VS	// /0 ()	
348	D-ABLAPL/30903/2024	STATE OF ODISHA TAPAN NAYAK VS	AMLAN SHAKTI PAUL VS	// BANAPUR P.S. /290 /2020 ()	
349	D-ABLAPL/30904/2024	STATE OF ODISHA TULARAM SATNAMI VS	MANOJ KUMAR PANDA VS	// KHARIAR /342 /2024 ()	
350	D-ABLAPL/30906/2024	STATE OF ODISHA MADHUSUDAN MAJHI VS	BHABANI SHANKAR DASPARIDA VS	// ANGUL TOWN /761 /2024 ()	
351	D-ABLAPL/30910/2024	STATE OF ODISHA SUMA MAHALIK VS STATE OF ODISHA	MD. GOLAM MADANI VS	// DHUSURI /105 /2024 () //	

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352	D-ABLAPL/30913/2024 ABLAPL/11474/2024	ANAYAT QUADRI KHAN VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	BHADRAK TOWN /483 /2024 () //	
353	D-ABLAPL/30921/2024	DILU MAJHI@ BANDAN MAJHI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHURDA SADAR /228 /2024 () //	AOD20240000362C202400024
354	D-ABLAPL/30923/2024	UMESH BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /181 /2024 () //	
355	D-ABLAPL/30928/2024	N. SUMATI PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /315 /2019 () //	
356	D-ABLAPL/30929/2024	SHEIKH UMAR ALLI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KRUSHANANDAPUR /112 /2023 () //	
357	D-ABLAPL/30931/2024	PRASANTA BEHERA VS STATE OF ODISHA	CHHABI BEHERA VS	BARANGA /378 /2024 () //	
358	D-ABLAPL/30933/2024	TULU PRADHAN VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	BARANGA /102 /2024 () //	
359	D-ABLAPL/30935/2024	URBASHI MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /205 /2024 () //	
360	D-ABLAPL/30936/2024	SK. NASIMUDDIN @ SK.NASIRUDDIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //	
361	D-ABLAPL/30937/2024	DIPTI RANJAN BEHERA @ JULU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	//0 () //	
362	D-ABLAPL/30939/2024	LITU @ PABITRA RANJAN PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BERHAMPUR /142 /2024 () //	
363	D-ABLAPL/30940/2024	SWAYAMBAR GIRI	BYOMAKESH TRIPATHY	//0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/30941/2024	DEBABRATA SINGH	BYOMAKESH TRIPATHY	MAHILA P.S.(BBSR) /48 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/30943/2024	BABULI NAIK	LAMBODOR ACHARI	JAGANNATHA PRASAD /226 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/30945/2024	RANAJIT BISWAL	PRAMOD KUMAR JENA	CHANDIPUR /80 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/30947/2024	CHANDAN KHAMARI	PRAMOD KUMAR JENA	NILGIRI /319 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/30949/2024	BASANTA KUMAR MOHAPATRA	AKSHAYA KUMAR SAHOO	INFOVALLY UPD BHUBANESWAR /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/30953/2024	HARSAT ALLI KHAN	BISHNU PRASAD PRADHAN	INDUSTRIAL ESTATE PS /199 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/30955/2024	SUBRAT PARAMANIK @ KANHU	JAYANTA KUMAR MAJHI	NILGIRI /309 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/30959/2024	BAPUJI @ SURESH CHANDRA BARIK	SIVA SANKAR CHAINI	BASUDEVPUR /395 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/30961/2024	DILLIP KUMAR PATEL	SURYA NARAYAN SATPATHY	SAMBALPUR VIGILANCE /81 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/30965/2024	LIPI DAS	SUJIT SAHU	BALIKUDA /432 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/30970/2024	BULBUL KHAN	JYOTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /192 /2024	
		VS	VS	()	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
375	D-ABLAPL/30973/2024	STATE OF ODISHA BULBUL KHAN VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /193 /2024 ()	
376	D-ABLAPL/30974/2024	STATE OF ODISHA AKASH HARIJAN VS	JYOTIRMAYA SAHOO VS	// DABUGAM /173 /2024 ()	
377	D-ABLAPL/30980/2024	STATE OF ODISHA MUNA SWAIN VS	ABESH KAMAL VS	// KODALA /476 /2024 ()	
378	D-ABLAPL/30985/2024	STATE OF ODISHA LIPUN NAIK VS	ANIRUDHA DAS VS	// DHENKANAL SADAR /357 /2024 ()	
379	D-ABLAPL/30988/2024	STATE OF ODISHA JUBARAJ BISSOYI VS	SANGRAM KESHARI ROUT VS	// TENTULIKHUNTI /165 /2024 ()	
380	D-ABLAPL/30989/2024	STATE OF ODISHA BIBHU PRASAD DWIBEDY VS	SANGRAM KESHARI ROUT VS	// NEMALO /153 /2024 ()	
381	D-ABLAPL/30992/2024	STATE OF ODISHA CHINMAYA KALIA VS	GYANA RANJAN DHAL VS	// AIR FIELD P.S. /154 /2024 ()	
382	D-ABLAPL/30998/2024	STATE OF ODISHA TUKUNA LENKA VS	JAYADEBA BEHERA VS	// PIRAHAT P.S /126 /2023 ()	
383	D-ABLAPL/31000/2024	STATE OF ODISHA DURGA PRASAD BHUYAN @ DURGA BHUYAN VS	JAYADEBA BEHERA VS	// NAYAPALLI P.S. /69 /2024 ()	
384	D-ABLAPL/31003/2024	STATE OF ODISHA SHREEPADA KESHARI MISHRA VS	BIJAY KUMAR MISHRA VS	// K.NUAGOAN /146 /2024 ()	
385	D-ABLAPL/31006/2024	STATE OF ODISHA SUBAL SAMAL VS	JITENDRA KUMAR MISHRA (2) VS	// / 0 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

FILING REPORT AS ON :08/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/31008/2024	NAUSAD KHAN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /270 /2024 () //	
387	D-ABLAPL/31009/2024	SARAT CHANDRA DEBATA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /882 /2024 () //	
388	D-ABLAPL/31015/2024	KILIMICHETTI SRINIVAS PATRO @ DEEPAK PATRO VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	GUNUPUR /189 /2020 () //	
389	D-ABLAPL/31016/2024	ATAL KUMAR JENA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /52 /2024 () //	AOR20220003509C202400035

# ORISSA HIGH COURT

MISC CASES FILED on :08/10/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/14025/1998 OJC/14025/1998	LAXMI NAYAK MP		17/2024
2	D-RFA/39/2010 RFA/39/2010	PURUSOTTAM SAHU MP	M/S.S.P.MISHRA	30/2024
3	D-RFA/39/2010 RFA/39/2010	PURUSOTTAM SAHU MP	M/S.S.P.MISHRA	31/2024
4	D-ITA/20/2015 ITA/20/2015	PULIN KU.BIR MP	RAMANI KANTA PATTANAİK	32/2024
5	D-RFA/39/2010 RFA/39/2010	PURUSOTTAM SAHU MP	M/S.S.P.MISHRA	32/2024
6	D-RFA/39/2010 RFA/39/2010	PURUSOTTAM SAHU MP	M/S.S.P.MISHRA	33/2024
7	D-ARBA/43883/2024 ARBA/ /	LAND ACQUISITION OFFICER (N.H.) AND MP	COMPETENT AUTHORITY, BBSR	34/2024
8	D-ELPET/31239/2024 ELPET/29/2024	JAGABANDHU DAS MP	NIROD KUMAR SAHU	34/2024
9	D-CRLLP/30958/2024 CRLLP/ /	STATE OF ODISHA MP	SHIBANI SHANKAR PRADHAN	49/2024
10	D-CRLMA/30971/2024 CRLMA/ /	KAILASH BEHERA MP	TRILOCHAN PANIGRAHI	55/2024
11	D-CRP/43763/2024 CRP/ /	RUDRA PRASAD KAR MP	TUSAR KUMAR MISHRA	84/2024
12	D-OTAPL/41638/2024 OTAPL/ /	COMMISSIONER CENTRAL GST AND CX MP	TUSHAR KANTI SATAPATHY,S.C. OF GST	116/2024
13	D-OTAPL/14536/2024 OTAPL/6/2024	COMMISSIONER ,CENTRAL EXCISE AND MP	TUSHAR KANTI SATAPATHY,SR.S.C (G.S.T ,C.T AND CUSTOMS)	117/2024
14	D-OTAPL/14587/2024 OTAPL/7/2024	COMMISSIONER, CGST AND CENTRAL EXCISE MP	TUSHAR KANTI SATAPATHY,SR.S.C(GST,CENTRAL TAX AND CUSTOMS)	118/2024
15	D-CRLMP/31022/2024 CRLMP/ /	SUBHAKANTA SAHOO MP	DEBASIS PANIGRAHI	232/2024
16	D-TRP(C)/43856/2024 TRP(C)/ /	IPSITA DAS MP	AKANSH ACHARYA	329/2024
17	D-TRP(C)/43934/2024 TRP(C)/ /	MAMATA DEBNATH@NAYAK MP	MANOJ KUMAR MOHANTY	330/2024
18	D-RVWPET/39259/2024 RVWPET/ /	SUNYALATA MOHAPATRA MP	ACHYUTANANDA PATTANAİK	370/2024
19	D-RVWPET/43783/2024 RVWPET/ /	SUMANI PATEL MP	ADV.	371/2024
20	D-RVWPET/43783/2024 RVWPET/ /	SUMANI PATEL MP	ADV.	372/2024
21	D-RVWPET/43783/2024 RVWPET/ /	SUMANI PATEL MP	ADV.	373/2024
22	D-RVWPET/43877/2024 RVWPET/ /	AJODHYA BAL MP	BHAGABAN MOHANTY	374/2024
23	D-CONTC/41915/2024 CONTC/7279/2024	CHITTARANJAN PAHI MP	BISWAJIT NAYAK	435/2024
24	D-CONTC/39302/2024 CONTC/ /	SANTANU KUMAR PADHI MP	ADV.	436/2024
25	D-CONTC/39281/2024 CONTC/ /	PRASAD SUBUDHI MP	ADV.	437/2024
26	D-CONTC/39273/2024	GANPATI PRADHAN	ADV.	

	CONTC/ /	MP		438/2024
27	D-RPFAM/9607/2024 RPFAM/66/2024	KRUSHNA CHANDRA MAJHI MP	KABIR KUMAR JENA	438/2024
28	D-RPFAM/41875/2024 RPFAM/ /	YANAPU SATYA PRASAD MP	AMLAN SHAKTI PAUL	439/2024
29	D-CONTC/39269/2024 CONTC/ /	PRAKASH CHANDRA VAJANI MP	ADV.	439/2024
30	D-RPFAM/43855/2024 RPFAM/ /	MALAY KETAN PARIDA MP	ASISH MISHRA	440/2024
31	D-RPFAM/43874/2024 RPFAM/ /	KARNENDU RANJAN SETHI MP	DEBASISH SAMAL	441/2024
32	D-RPFAM/43874/2024 RPFAM/ /	KARNENDU RANJAN SETHI MP	DEBASISH SAMAL	442/2024
33	D-RPFAM/43961/2024 RPFAM/ /	RABI SANKAR NAYAK MP	MANA MOHAN PATTANAIK	443/2024
34	D-MATA/40987/2024 MATA/ /	SANTOSH KUMAR GURU MP	PRABIR KUMAR RAY	461/2024
35	D-MATA/43800/2024 MATA/ /	KRUSHNA CHANDRA TRIPATHY MP	JASHOBANTA DASH	462/2024
36	D-MATA/43893/2024 MATA/ /	BISWARANJAN BEHERA MP	ASHOK DAS	463/2024
37	D-CMAPL/43527/2024 CMAPL/345/2024	SRI SRI LAXMI MAA SELF HELP GROUP, MP	NIHARANTH PRASAD DAS	514/2024
38	D-CMAPL/43861/2024 CMAPL/ /	BIJAY KU.PATTANAYAK MP	TUSAR KUMAR MISHRA	515/2024
39	D-CMAPL/43918/2024 CMAPL/ /	STATE OF ODISHA MP	MALAYAKANT BALBANTRAY,A.G.A	516/2024
40	D-CMAPL/43958/2024 CMAPL/ /	GOURI SANKAR ACHARYA MP	MANOJ KUMAR MOHANTY	517/2024
41	D-FAO/698/2019 FAO/698/2019	MALATI HATI MP	M/S.DEEPALI MOHAPATRA	893/2024
42	D-FAO/34771/2024 FAO/ /	L.M.(T.P. CELL),M/S NEW INDIA ASSURANCE MP	NEELAN BHARTI DASK	894/2024
43	D-FAO/43822/2024 FAO/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTRAY,A.G.A	895/2024
44	D-FAO/43822/2024 FAO/ /	STATE OF ODISHA MP	MALAYA KETAN BALABANTRAY,A.G.A	896/2024
45	D-FAO/41622/2024 FAO/ /	MANAGER, T.P. HUB, M/S. ORIENTAL INSURANCE MP	SRINIBHALA PABBSR	897/2024
46	D-SA/100/1998 SA/100/1998	DIBAKAR MP	M/S.P.R.BARIK	919/2024
47	D-SA/100/1998 SA/100/1998	DIBAKAR MP	M/S.P.R.BARIK	920/2024
48	D-SA/100/1998 SA/100/1998	DIBAKAR MP	M/S.P.R.BARIK	921/2024
49	D-SA/230/1997 SA/230/1997	RKL.MAZDOOR SABHA MP	M/S.S.K.NAYAK	922/2024
50	D-SA/230/1997 SA/230/1997	RKL.MAZDOOR SABHA MP	M/S.S.K.NAYAK	923/2024
51	D-CRLREV/30898/2024 CRLREV/ /	SWAMI SUDARSHAN DEVDAS @ JAIMUNDA MP	PRADIPTA KISHORE BHUYAN	978/2024
52	D-CRLREV/30996/2024 CRLREV/ /	SANJAY BISWAL MP	RADHARAMAN DAS NAYAK	979/2024
53	D-CRLREV/30996/2024 CRLREV/ /	SANJAY BISWAL MP	RADHARAMAN DAS NAYAK	980/2024
54	D-CRLREV/30999/2024 CRLREV/ /	CHHABI DANDASENA@DANDASENA MP	MOHENDRA KUMAR MOHAPATRO	981/2024
55	D-CRLREV/31019/2024 CRLREV/ /	URMILA DAS MP	JANAKI KANTA MAHAPATRA	982/2024
56	D-CRLREV/31019/2024 CRLREV/ /	URMILA DAS MP	JANAKI KANTA MAHAPATRA	983/2024
57	D-CRLREV/27643/2024 CRLREV/597/2024	BHARATI PATRA MP	KISHORE KUMAR MISHRA	984/2024

58	D-RSA/43803/2024 RSA/ /	SARBESWAR SETHI MP	ARUN KUMAR MISHRA 2	1193/2024
59	D-RSA/43807/2024 RSA/ /	GANESH BEHURIA MP	DWARIKA PRASAD MOHANTY	1194/2024
60	D-RSA/324/2023 RSA/324/2023	GANESWAR BHOI MP	SATRUGHNA DASH (A)	1195/2024
61	D-CMP/43778/2024 CMP/ /	PANCHANAN SAHOO MP	S. KASHYAP	1235/2024
62	D-CMP/43778/2024 CMP/ /	PANCHANAN SAHOO MP	S. KASHYAP	1236/2024
63	D-CMP/42841/2024 CMP/ /	SASMITA SAHOO MP	AKSHAYA KUMAR SAHOO	1237/2024
64	D-CMP/43847/2024 CMP/ /	GANGADHARA SETHI MP	VIVEKANANDA JENA	1238/2024
65	D-CMP/43862/2024 CMP/ /	ABHIMANYU PATRA MP	ARUN KUMAR DAS	1239/2024
66	D-CMP/43864/2024 CMP/ /	GIRIJA SANKAR PATI MP	BASUDEV MISHRA	1240/2024
67	D-CMP/43925/2024 CMP/ /	ASHALATA BEHERA MP	BHASKAR CHANDRA PANDA	1241/2024
68	D-BLAPL/26402/2024 BLAPL/9020/2024	SARAT KUMAR MALLIK MP	PRABIR KUMAR RAY	1355/2024
69	D-BLAPL/14478/2024 BLAPL/4961/2024	NILAMANI @ NILA MAJHI MP		1356/2024
70	D-BLAPL/30876/2024 BLAPL/ /	GOUTAM ROUT MP	BINI MISHRA	1357/2024
71	D-BLAPL/27883/2024 BLAPL/9605/2024	PANDU SODI MP		1358/2024
72	D-BLAPL/27887/2024 BLAPL/9597/2024	JAYAPRAKASH KARAN @ TUKU MP		1359/2024
73	D-BLAPL/27880/2024 BLAPL/9593/2024	KUNJA BIHARI BHATRA MP		1360/2024
74	D-BLAPL/27882/2024 BLAPL/9601/2024	JAGABANDHU JANI @ DUDI MP		1361/2024
75	D-BLAPL/20356/2024 BLAPL/7006/2024	KAILASH CHOUDHURY MP	JUGALA KISHORE PANDA	1362/2024
76	D-BLAPL/12800/2024 BLAPL/4201/2024	SAKSHI JAIN MP		1363/2024
77	D-BLAPL/20090/2024 BLAPL/6938/2024	JOYAL KUMAR BARIK @ RULU MP		1364/2024
78	D-ABLAPL/27752/2024 ABLAPL/10336/2024	DEBASHISH KUMAR MOHAPTRA MP	PRASANTA KUMAR ROURAY	2222/2024
79	D-ABLAPL/28270/2024 ABLAPL/10411/2024	RASIKA DANSANA MP		2223/2024
80	D-ABLAPL/25662/2024 ABLAPL/9418/2024	RABINDRA DAS @ RABI DAS MP		2224/2024
81	D-ABLAPL/22990/2024 ABLAPL/8656/2024	RANJEET LENKA MP		2225/2024
82	D-ABLAPL/22629/2024 ABLAPL/8408/2024	SARBESWAR PATRA MP		2226/2024
83	D-ABLAPL/21872/2024 ABLAPL/7895/2024	ABHISHEK SAHU MP		2227/2024
84	D-ABLAPL/17618/2024 ABLAPL/6223/2024	SIDHANTA SAHU MP		2228/2024
85	D-ABLAPL/17614/2024 ABLAPL/6217/2024	GUNEE PANDA MP		2229/2024
86	D-ABLAPL/12865/2024 ABLAPL/4906/2024	OM PRASAD PARIDA MP		2230/2024
87	D-MACA/96/2021 MACA/96/2021	M/S. ORIENTAL INSURANCE CO. LTD. MP		2411/2024
88	D-MACA/43762/2024 MACA/ /	SABITRI MAHAKUD MP	DR. BINODA KUMAR MISHRA	2412/2024
89	D-MACA/43762/2024	SABITRI MAHAKUD	DR. BINODA KUMAR MISHRA	

	MACA/ /	MP		2413/2024
90	D-MACA/42279/2024	THE NATIONAL INSURANCE CO. LTD., CUNTA	BEHARI DAS	
	MACA/ /	MP		2414/2024
91	D-MACA/43844/2024	D.M.,M/S UNITED INDIA INSURANCE CO.LTD.	JITENDRA SAHOO	
	MACA/ /	MP		2417/2024
92	D-MACA/43844/2024	D.M.,M/S UNITED INDIA INSURANCE CO.LTD.	JITENDRA SAHOO	
	MACA/ /	MP		2418/2024
93	D-MACA/43844/2024	D.M.,M/S UNITED INDIA INSURANCE CO.LTD.	JITENDRA SAHOO	
	MACA/ /	MP		2419/2024
94	D-MACA/508/2023	NATIONAL INSURANCE COMPANY LTD.	NIBEDITA MOHANTY	
	MACA/508/2023	MP		2420/2024
95	D-MACA/508/2023	NATIONAL INSURANCE COMPANY LTD.	NIBEDITA MOHANTY	
	MACA/508/2023	MP		2421/2024
96	D-MACA/508/2023	NATIONAL INSURANCE COMPANY LTD.	NIBEDITA MOHANTY	
	MACA/508/2023	MP		2422/2024
97	D-MACA/39482/2024	NIRUPAMA NAYAK	DEBASISH PATNAIK	
	MACA/ /	MP		2423/2024
98	D-MACA/43903/2024	PRANAYANI DAS MOHAPATRA	JITENDRA MOHANTY	
	MACA/ /	MP		2424/2024
99	D-MACA/43903/2024	PRANAYANI DAS MOHAPATRA	JITENDRA MOHANTY	
	MACA/ /	MP		2425/2024
100	D-MACA/43910/2024	KASHINATH SINGH	PRATAP KUMAR BEHERA	
	MACA/ /	MP		2426/2024
101	D-MACA/43910/2024	KASHINATH SINGH	PRATAP KUMAR BEHERA	
	MACA/ /	MP		2427/2024
102	D-MACA/40449/2024	M/S. ICICI LOMBARD GENERAL INSURANCE	SUBRATA PANDA	
	MACA/ /	MP		2428/2024
103	D-CRLA/4471/2024	SUKAN@SUKADEV PADHI	SUBRATA PANDA	
	CRLA/125/2024	MP		2583/2024
104	D-CRLA/4471/2024	SUKAN@SUKADEV PADHI	SUBRATA PANDA	
	CRLA/125/2024	MP		2584/2024
105	D-CRLA/338/2022	SAMBIT HARICHANDAN@AKASH RANJAN	JITENDRA MOHAPATRA	
	CRLA/338/2022	MP		2585/2024
106	D-CRLA/132/2018	SANJIT KUMAR RAY	M/S.JAGABANDHU SAHU	
	CRLA/132/2018	MP		2586/2024
107	D-CRLA/20842/2024	DHANANJAYA BEHERA@BAGA	NITYANANDA PANDA	
	CRLA/700/2024	MP		2587/2024
108	D-CRLA/29104/2024	PRASANTA KUMAR DAS	PRASANNA KUMAR PARHI	
	CRLA/944/2024	MP		2588/2024
109	D-CRLA/643/2020	RAJA @ RAJESH ROUT	DEEPAK KUMAR SAHOO	
	CRLA/643/2020	MP		2589/2024
110	D-CRLA/30916/2024	BANAMALI PRADHAN	BIBHUTI RANJAN MOHANTY	
	CRLA/ /	MP		2590/2024
111	D-CRLA/30916/2024	BANAMALI PRADHAN	BIBHUTI RANJAN MOHANTY	
	CRLA/ /	MP		2591/2024
112	D-CRLA/30916/2024	BANAMALI PRADHAN	BIBHUTI RANJAN MOHANTY	
	CRLA/ /	MP		2592/2024
113	D-CRLA/30938/2024	BUDHIA @ SUBASH CHANDRA PRADHANKALI	PRASAD MOHANTY	
	CRLA/ /	MP		2593/2024
114	D-CRLA/30938/2024	BUDHIA @ SUBASH CHANDRA PRADHANKALI	PRASAD MOHANTY	
	CRLA/ /	MP		2594/2024
115	D-CRLA/30948/2024	RANJAN KHAN	MRUGANKA MAULI PATNAIK	
	CRLA/ /	MP		2595/2024
116	D-CRLA/30948/2024	RANJAN KHAN	MRUGANKA MAULI PATNAIK	
	CRLA/ /	MP		2596/2024
117	D-CRLA/30978/2024	SK.MANTAZ	SK. ZAFARULLA	
	CRLA/ /	MP		2597/2024
118	D-CRLA/30978/2024	SK.MANTAZ	SK. ZAFARULLA	
	CRLA/ /	MP		2598/2024
119	D-CRLA/30978/2024	SK.MANTAZ	SK. ZAFARULLA	
	CRLA/ /	MP		2599/2024
120	D-CRLMC/29379/2024	SK.REZWAN ALLI		
	CRLMC/3770/2024	MP		2770/2024

121	D-CRLMC/30872/2024 CRLMC/ /	S.ENKATESHU MP	ARUPANANDA GOSWAMY	2771/2024
122	D-CRLMC/28536/2024 CRLMC/ /	GOUTAM SAHOO MP	PRATIK DASH	2772/2024
123	D-CRLMC/30888/2024 CRLMC/ /	SUMAN KUMAR PANDA MP	PRASANTA KUMAR MISHRA	2773/2024
124	D-CRLMC/30891/2024 CRLMC/ /	AKSHAYA KUMAR NAYAK MP	PRATAP KESHARI DEO	2774/2024
125	D-CRLMC/21454/2024 CRLMC/2819/2024	BRAHMACHARI PRADHAN MP		2775/2024
126	D-CRLMC/30960/2024 CRLMC/ /	SATYABHANU GADABA MP	GOPINATH MISHRA	2776/2024
127	D-CRLMC/30966/2024 CRLMC/ /	SURENDRANATH SAHOO MP	DEVASHIS PANDA	2777/2024
128	D-CRLMC/30968/2024 CRLMC/ /	SUDEEEP MOHANTY MP	JYOTI RANJAN DEO	2778/2024
129	D-CRLMC/31001/2024 CRLMC/ /	LINGA @ LINGARAJ PATRO MP	ALOK KUMAR MOHAPATRA	2779/2024
130	D-CRLMC/31002/2024 CRLMC/ /	PANNALAL BANARJEE MP	DAMODAR PATRA	2780/2024
131	D-CRLMC/31014/2024 CRLMC/ /	SUPRABHA MAHAPATRA MP	SANJIB KUMAR BHANJADEO	2781/2024
132	D-CRLMC/31020/2024 CRLMC/ /	PRACHI SOURAV DAS MP	SUJATA JENA	2782/2024
133	D-WA/43765/2024 WA/ /	STATE OF ODISHA MP	SUVASHISH PATTANAIAK,A.G.A	7397/2024
134	D-WA/43765/2024 WA/ /	STATE OF ODISHA MP	SUVASHISH PATTANAIAK,A.G.A	7398/2024
135	D-WA/43765/2024 WA/ /	STATE OF ODISHA MP	SUVASHISH PATTANAIAK,A.G.A	7399/2024
136	D-WA/43753/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7400/2024
137	D-WA/43753/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7401/2024
138	D-WA/43753/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7402/2024
139	D-WA/43825/2024 WA/ /	STATE OF ODISHA MP	LALATENDU SAMANTARAY,A.G.A	7403/2024
140	D-WA/43825/2024 WA/ /	STATE OF ODISHA MP	LALATENDU SAMANTARAY,A.G.A	7404/2024
141	D-WA/43825/2024 WA/ /	STATE OF ODISHA MP	LALATENDU SAMANTARAY,A.G.A	7405/2024
142	D-WA/43754/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7406/2024
143	D-WA/43754/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7407/2024
144	D-WA/43848/2024 WA/ /	CHAMARU DHARUA MP	GYANA RANJAN SETHI	7408/2024
145	D-WA/43754/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7409/2024
146	D-WA/43848/2024 WA/ /	CHAMARU DHARUA MP	GYANA RANJAN SETHI	7410/2024
147	D-WA/1382/2023 WA/1382/2023	JAKUB BARIK MP	BISWABIHARI MOHANTY	7411/2024
148	D-WA/22771/2024 WA/1328/2024	ODISHA PUBLIC SERVICE COMMISSION MP	BIBHU PRASAD TRIPATHY	7412/2024
149	D-WA/43826/2024 WA/ /	STATE OF ODISHA MP	LALATENDU SAMANTARAY,A.G.A	7413/2024
150	D-WA/43826/2024 WA/ /	STATE OF ODISHA MP	LALATENDU SAMANTARAY,A.G.A	7414/2024
151	D-WA/43826/2024 WA/ /	STATE OF ODISHA MP	LALATENDU SAMANTARAY,A.G.A	7415/2024
152	D-WA/43828/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	

	WA/ /	MP		7416/2024
153	D-WA/43828/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	
	WA/ /	MP		7417/2024
154	D-WA/43828/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	
	WA/ /	MP		7418/2024
155	D-WA/43829/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	
	WA/ /	MP		7419/2024
156	D-WA/43829/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	
	WA/ /	MP		7420/2024
157	D-WA/43830/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	
	WA/ /	MP		7421/2024
158	D-WA/43830/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	
	WA/ /	MP		7422/2024
159	D-WA/43830/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	
	WA/ /	MP		7423/2024
160	D-WA/43755/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		7424/2024
161	D-WA/43755/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		7425/2024
162	D-WA/43755/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		7426/2024
163	D-WA/43756/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7427/2024
164	D-WA/43756/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7428/2024
165	D-WA/43756/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7429/2024
166	D-WA/43757/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7430/2024
167	D-WA/43757/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7431/2024
168	D-WA/43757/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7432/2024
169	D-WA/43758/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI, A.S.C.	
	WA/ /	MP		7433/2024
170	D-WA/43758/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI, A.S.C.	
	WA/ /	MP		7434/2024
171	D-WA/43758/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI, A.S.C.	
	WA/ /	MP		7435/2024
172	D-WA/43892/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7436/2024
173	D-WA/43892/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7437/2024
174	D-WA/43892/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7438/2024
175	D-WA/43780/2024	STATE OF ODISHA	RAJESH KUMAR TRIPATHY, A.S.C.	
	WA/ /	MP		7439/2024
176	D-WA/43921/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		7440/2024
177	D-WA/43780/2024	STATE OF ODISHA	RAJESH KUMAR TRIPATHY, A.S.C.	
	WA/ /	MP		7441/2024
178	D-WA/43921/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		7442/2024
179	D-WA/43780/2024	STATE OF ODISHA	RAJESH KUMAR TRIPATHY, A.S.C.	
	WA/ /	MP		7443/2024
180	D-WA/43921/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		7444/2024
181	D-WA/41288/2024	UDAYANATH PRADHAN	MANOJ KUMAR MOHANTY	
	WA/ /	MP		7445/2024
182	D-WA/26133/2024	SUBHAGINI MEHER		
	WA/1782/2024	MP		7446/2024
183	D-WA/43924/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		7447/2024

184	D-WA/43924/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7448/2024
185	D-WA/43924/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7449/2024
186	D-WA/43863/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7450/2024
187	D-WA/43863/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7451/2024
188	D-WA/43863/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7452/2024
189	D-WP(C)/43759/2024 WP(C)/ /	DINDAYAL SAHA MP	ARUN KUMAR PATRA	13793/2024
190	D-WP(C)/12402/2018 WP(C)/12402/2018	M/S.KALINGA EMERY STONE AND CHAKRABARTI MP	M/S.NANFALPUR SARANGI	13794/2024
191	D-WP(C)/43766/2024 WP(C)/ /	AMRITA ROY MP	PRAFULLA KUMAR MOHAPATRA	13795/2024
192	D-WP(C)/43769/2024 WP(C)/25598/2024	MUSA BARIK MP	DAYANIDHI MISHRA	13796/2024
193	D-WP(C)/43772/2024 WP(C)/25611/2024	HIMANI ABHILIPSA BADU MP	SUBHADUTTA ROURAY	13797/2024
194	D-WP(C)/24587/2024 WP(C)/14516/2024	RADHA KRUSHNA PATTNAIK MP		13798/2024
195	D-WP(C)/20494/2023 WP(C)/20494/2023	ABHIJEET GHOSAL MP	SAUBHAGYA KUMAR SAMAL	13799/2024
196	D-WP(C)/24589/2024 WP(C)/14502/2024	ATANU KUMAR SAHOO MP		13800/2024
197	D-WP(C)/24590/2024 WP(C)/14514/2024	UTTAM KUMAR RAUL MP		13801/2024
198	D-WP(C)/24592/2024 WP(C)/14505/2024	GOLAK BIHARI PANDA MP		13802/2024
199	D-WP(C)/37213/2021 WP(C)/37213/2021	LINARANI BARIK MP	DR. JITENDRA KUMAR LENKA	13803/2024
200	D-WP(C)/43782/2024 WP(C)/ /	M/S KALPANA TRADER, BALASWAR MP	AKSHYANGSHU SEKHAR NANDY	13804/2024
201	D-WP(C)/24940/2024 WP(C)/14327/2024	DIPANJALI MOHANTY MP		13805/2024
202	D-WP(C)/43785/2024 WP(C)/ /	BARTTANA SERVICE CO-OPERATIVE SOCIETY MP	PRASANTABALMORJENA	13806/2024
203	D-WP(C)/15087/2024 WP(C)/8473/2024	ARATI RAY MP	SAIBRATA RATH	13807/2024
204	D-WP(C)/43788/2024 WP(C)/25668/2024	UPAMA KALO MP	TRILOCHAN NANDA	13808/2024
205	D-WP(C)/43786/2024 WP(C)/ /	UPENDRA KUMAR MOHAPATRA MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	13809/2024
206	D-WP(C)/43792/2024 WP(C)/ /	UNION OF INDIA, WEST BENGAL MP	BISWAJIT MAHARANA	13810/2024
207	D-WP(C)/24944/2024 WP(C)/14328/2024	SARAT KUMAR BHOI MP		13811/2024
208	D-WP(C)/43793/2024 WP(C)/ /	LAXMI DEVI MP	SANKET KANUNGO	13812/2024
209	D-WP(C)/43794/2024 WP(C)/ /	BABITA MAHANTY @ MOHANTY MP	BIKRAM CHANDRA GHADEI	13813/2024
210	D-WP(C)/24053/2019 WP(C)/24053/2019	ACHAL CHANDRA PRADHAN MP	M/S.TANMAY MISHRA	13814/2024
211	D-WP(C)/25585/2024 WP(C)/14657/2024	SUBHARNSU SEKHAR PATTNAIK MP		13815/2024
212	D-WP(C)/43799/2024 WP(C)/ /	KISHORE JENA MP	FALGUNI RAJGURU MOHAPATRA	13816/2024
213	D-WP(C)/25592/2024 WP(C)/14660/2024	RAJANIKANTA GARANAYAK MP		13817/2024
214	D-WP(C)/43804/2024 WP(C)/ /	ASIT KUMAR BEURIA MP	SUBASH CHANDRA PRADHAN	13818/2024
215	D-WP(C)/25599/2024	RAJENDRA KUMAR NAYAK		

	WP(C)/14664/2024	MP		13819/2024
216	D-WP(C)/25604/2024	TAPASWINI SAHU		
	WP(C)/14649/2024	MP		13820/2024
217	D-WP(C)/42987/2024	BHABAKANTA PANDA	KSHIROD KUMAR ROUT	
	WP(C)/25221/2024	MP		13821/2024
218	D-WP(C)/43815/2024	DEBENDRA NATH BEHERA	KULADA NANDA DAS	
	WP(C)/ /	MP		13822/2024
219	D-WP(C)/43816/2024	SRIDHAR SAHU	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		13823/2024
220	D-WP(C)/43820/2024	TRUPTIPRIYA SATAPATHY	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		13824/2024
221	D-WP(C)/43827/2024	TP NORTHERN ODISHA DISTRIBUTION LTD	PRASANTA KUMAR TRIPATHY	
	WP(C)/ /	MP		13825/2024
222	D-WP(C)/43832/2024	SHRINATH KUMBHAR	PRAMOD KUMAR NAYAK	
	WP(C)/ /	MP		13826/2024
223	D-WP(C)/43834/2024	SUCHITRA DEVI SINGH @ SUCHITRA SINGH	CHUSAR KUMAR MISHRA	
	WP(C)/ /	MP		13827/2024
224	D-WP(C)/43833/2024	THE EXECUTIVE ENGINEER (ELECTRICAL)	PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		13828/2024
225	D-WP(C)/43834/2024	SUCHITRA DEVI SINGH @ SUCHITRA SINGH	CHUSAR KUMAR MISHRA	
	WP(C)/ /	MP		13829/2024
226	D-WP(C)/43842/2024	ROJILATA SAMANTRAY	SANTOSH KUMAR NANDA	
	WP(C)/ /	MP		13830/2024
227	D-WP(C)/43841/2024	BHAGYABAN SAHU	AMITABH PRADHAN	
	WP(C)/ /	MP		13831/2024
228	D-WP(C)/17431/2019	BIDYADHAR BEHERA	M/S.K.MOHANTY	
	WP(C)/17431/2019	MP		13832/2024
229	D-WP(C)/17431/2019	BIDYADHAR BEHERA	M/S.K.MOHANTY	
	WP(C)/17431/2019	MP		13833/2024
230	D-WP(C)/43843/2024	JAGRUTI HIGH SCHOOL, DULAMPUR, BANGALUR	ANRUMITA PANDA	
	WP(C)/ /	MP		13834/2024
231	D-WP(C)/36417/2024	BHASKAR SUNDARAY	SUBHADUTTA ROUSTRAY	
	WP(C)/22768/2024	MP		13835/2024
232	D-WP(C)/43853/2024	SUNIL KUMAR DASH	ARUN KUMAR ACHARYA	
	WP(C)/ /	MP		13836/2024
233	D-WP(C)/43857/2024	M/S. JM MINING AND TRADING PVT. LTD	SANDEEP KUMAR JENA	
	WP(C)/ /	MP		13837/2024
234	D-WP(C)/43858/2024	UNION OF INDIA	JYOTSNAMAYEE SAHOO	
	WP(C)/ /	MP		13838/2024
235	D-WP(C)/43857/2024	M/S. JM MINING AND TRADING PVT. LTD	SANDEEP KUMAR JENA	
	WP(C)/ /	MP		13839/2024
236	D-WP(C)/8361/2024	PUPSABAI AGARWAL	GAUTAM MISHRA(SR.ADV)	
	WP(C)/5651/2024	MP		13840/2024
237	D-WP(C)/1799/2015	PRASANTA BARIK	SANJEEV UDGATA	
	WP(C)/1799/2015	MP		13841/2024
238	D-WP(C)/1799/2015	PRASANTA BARIK	SANJEEV UDGATA	
	WP(C)/1799/2015	MP		13842/2024
239	D-WP(C)/1799/2015	PRASANTA BARIK	SANJEEV UDGATA	
	WP(C)/1799/2015	MP		13843/2024
240	D-WP(C)/43865/2024	CHAKRAPADA SCS LTD., PURI	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		13844/2024
241	D-WP(C)/43872/2024	M/S GOLDEN LAND DEVELOPERS LTD, NEW	MADEPUR MAHERMA	
	WP(C)/ /	MP		13845/2024
242	D-WP(C)/43875/2024	NARAYAN SAHU	SAMEER GUPTA	
	WP(C)/ /	MP		13846/2024
243	D-WP(C)/32477/2024	M/S. ASHOK KUMAR SHARMA, ANGUL	ABHILASH MISHRA	
	WP(C)/19755/2024	MP		13847/2024
244	D-WP(C)/43878/2024	RABINDRANATH SWAIN	KRUSHNA CHANDRA DASH	
	WP(C)/ /	MP		13848/2024
245	D-WP(C)/43895/2024	M/S. SAIRAM STEEL INDUSTRY, KALAHANDI	KANTA KUMAR DALAI	
	WP(C)/25660/2024	MP		13849/2024
246	D-WP(C)/19609/2024	MAA TARINI SELF HELP GROUP, KEONJHAR	SANBHANSU BHUSAN MOHANTY	
	WP(C)/11377/2024	MP		13851/2024

247	D-WP(C)/43906/2024 WP(C)/ /	KISHORE CHANDRA BISWAL MP	BINI MISHRA	13852/2024
248	D-WP(C)/43908/2024 WP(C)/ /	SADASIB SAHU @ SADA SIBA SAHU MP	MANAS KUMAR CHAND	13853/2024
249	D-WP(C)/6438/2024 WP(C)/5523/2024	DILLIP KUMAR DUTTA MP	RAMAKANTA DAS	13854/2024
250	D-WP(C)/43913/2024 WP(C)/ /	ASHISH BEHERA MP	AMIT PRASAD BOSE	13855/2024
251	D-WP(C)/43914/2024 WP(C)/ /	THE MANAGING DIRECTOR, ORISSA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD., BBSR MP		13856/2024
252	D-WP(C)/43914/2024 WP(C)/ /	THE MANAGING DIRECTOR, ORISSA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD., BBSR MP		13857/2024
253	D-WP(C)/43916/2024 WP(C)/ /	M/S. MILLAN TRANSPORT, SUNDERGARH MP	CHITTA RANAJAN DAS	13858/2024
254	D-WP(C)/31332/2024 WP(C)/20327/2024	SUB-DIVISIONAL OFFICER -1, TPWODL, SAMBALPUR MP		13859/2024
255	D-WP(C)/43920/2024 WP(C)/ /	M/S.ANIL KUMAR MANGAL, SUNDERGARH MP	CHITTA RANAJAN DAS	13860/2024
256	D-WP(C)/43919/2024 WP(C)/ /	SUBNAM SWAIN @ MOHANTY MP	BIBEKANANDA BHUYAN	13861/2024
257	D-WP(C)/43939/2024 WP(C)/ /	TRILOCHAN MUDULI MP	SUBHRANSU BHUSAN MOHANTY	13862/2024
258	D-WP(C)/43845/2024 WP(C)/ /	KRISHNA ORAM MP	SUKANTA KUMAR DALAI	13863/2024
259	D-WP(C)/43955/2024 WP(C)/ /	AGNU MAHANTA MP	LAXMINARAYAN PATEL	13864/2024
260	D-WP(C)/43854/2024 WP(C)/ /	SANJAY KUMAR AGRAWAL MP	SUBHAM AGRAWAL	13865/2024
261	D-WP(C)/43959/2024 WP(C)/ /	BALLAVA BHOL MP	ABINASH ACHARYA	13866/2024
262	D-WP(C)/43960/2024 WP(C)/ /	YASHDAATA CREATIVES PVT. LTD, BBSR MP	SAMBIT RATH	13867/2024